IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-30/2006

In the matter of:

Jaimahal Hotels (P) Limited

....PETITIONER

SECTION:

Under Section 397/398

Order delivered on 22.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Salman Khurshid, Sr. Advocate

Mr. Shailesh Sharma, Advocate

For the Respondent/Cor. Debtor

• -

ORDER

Learned Counsels for the parties are present. Heard the Sr. Counsel for respondent-1 at length.

For further arguments of the respondents, post the matter on 14.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.8.2017